

C. P. No.601 of 2015

**IN THE HIGH COURT AT CALCUTTA
ORIGINAL JURISDICTION**

In the matter of : The Companies Act, 1956;

And

In the matter of : Sections 433, 434 and 439 of the said Act,

And

In the matter of:

SAV Wires Private Limited, a company incorporated under the provisions of the Companies Act 1956 and having its registered office at P-70, CIT Road, Scheme-VI, Kolkata-700054.

.... Company.

And

In the Matter of:

Indian Oil Petronas Private Limited, a company incorporated under the provisions of the Companies Act, 1956, and having its registered office at 11th Floor, Naurang House, Flat No.1106, 21 Kasturba Ganghi Marg, New Delhi-110 001 and corporate office at 1/393, Gariahat Road (South), 1st Floor, Kolkata-700068.

..... Petitioning Creditor

Notification to the Official Liquidator of winding up order.

**To
The Official Liquidator,
High Court, Calcutta,
9, Old Post Office Street,
Calcutta.**

Order pronounced on 10.01.2018 by the Hon'ble Justice Ashis Kumar Chakraborty for winding up the under-mentioned company under the Companies Act, 1956. A photocopy of the order is sent herewith for your record.

1. Name of the Company : **SAV Wires Private Limited**
2. Registered office of the Company : P-70, CIT Road, Scheme-VI, Kolkata-700054.
3. Petitioner's Advocate : Fox & Mandal, Advocates, 12, Old Post Office Street, Kolkata – 70001.
4. Date of presentation of the petition : 26.08.2015.

Dated this February, 2018.

For Registrar.

Note: It will be the duty of each of the persons as are liable to make out, or to concur in making out, a statement of affairs under Sec.454, to attend the Official Liquidator at such time and place as he may appoint and to give him all information he may require.

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..... Petitioning Creditor

Notification to the Registrar of Companies of winding up order.

To
The Registrar of Companies,
West Bengal, Nizam Palace, II MSO Building,
234/4, Acharya J. C. Bose Road,
Calcutta – 700 020.

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